

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.541/04

Thursday this the 18th day of November 2004

C O R A M :

HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN

P.P.Sivadathan,
Full Time Casual Labourer,
Rest House, Ernakulam, Kochi - 16.

Applicant

(By Advocate Mr.Siby J Monippally)

Versus

1. Union of India represented by
Director General of Posts,
New Delhi.
2. The Chief Post Master General,
Kerala, Trivandrum.
3. Senior Superintendent,
Railway Mail Service,
Ernakulam Division,
Cochin - 11.

Respondents

(By Advocate Mrs.P.Vani,ACGSC)

This application having been heard on 18th November 2004
the Tribunal on the same day delivered the following :

O R D E R

HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN

Learned counsel of the applicant seeks permission to
withdraw the O.A. with liberty to take up the matter before the
appropriate authority. Permission is granted. O.A. is closed
as withdrawn.

(Dated the 18th day of November 2004)


A.V.HARIDASAN
VICE CHAIRMAN

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